

**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

No. 2297 - G.

Dated, Calcutta, the 23<sup>rd</sup> June, 2017.

It is hereby notified for information of all concerned that the Hon'ble the Acting Chief Justice, High Court, Calcutta, has been pleased to declare the 26<sup>th</sup> June, 2017 and 27<sup>th</sup> June, 2017, as holidays on account of Id-Ul-Fitr, for the High Court at Calcutta, Subordinate Judiciary in West Bengal as well as the West Bengal Judicial Academy.

By order of the High Court,

Sd/-

(Sugato Majumdar)

Registrar General,


High Court, Calcutta.

*see  
circulate  
to all concerned*

*23.06.17*

Copy forwarded for information and taking necessary action to:-

- 01- 04) The Addl. Dist. & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup>/4<sup>th</sup> Court, Suri, Birbhum.
- 05- 06) The Addl. Dist. & Sessions Judge, Rampurhat/ Bolpur, Birbhum.
- 07- 09) The Addl. Dist. & Sess. Judge, F.T.C, Suri /Rampurhat /Dubrajpur, Birbhum.
- 10) The Chief Judicial Magistrate, Birbhum, Suri.
- 11- 12) The Civil Judge (Sr. Divn.), Suri/ Bolpur, Birbhum.
- 13- 14) The Civil Judge (Sr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.
- 15- 16) The Civil Judge (Jr. Divn.), Sadar/ Additional Court, Suri, Birbhum.
- 17- 18) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.
- 19- 20) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.
- 21) The Civil Judge (Jr. Divn.), Dubrajpur, Birbhum.
- 22- 24) The Addl. Chief Judicial Magistrate, Suri/ Rampurhat/ Bolpur, Birbhum.
- 25- 27) The Judicial Magistrate, 1<sup>st</sup>/ 2<sup>nd</sup> / 3<sup>rd</sup> Court, Suri, Birbhum.
- 28- 30) The Judicial Magistrate, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Court, Rampurhat, Birbhum.
- 31- 32) The Judicial Magistrate, 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.
- 33) The Judicial Magistrate, Dubrajpur, Birbhum.
- 34- 36) The Judge-in-Charge, Accounts/ Nezarath/ District Record Room, Suri, Birbhum.
- 37-40) The Judge-in-Charge, Copying Department, Civil Section, Suri, /Rampurhat / Bolpur / Dubrajpur, Birbhum.
- 41-43) The Magistrate-in-Charge, Copying Department, Criminal Section, Suri/ Rampurhat / Bolpur, Birbhum.
- 44-46) The Judge-in-Charge, Accounts Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 47-49) The Judge-in-Charge, Nezarath Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 50-53) The Judge-in-Charge of Vehicles, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 54) The District Magistrate, Birbhum, Suri.
- 55) The Superintendent of Police, Birbhum, Suri.
- 56) The Superintendent of District Correctional Home, Suri, Birbhum.
- 57-58) The Superintendent, Sub-Correctional Home, Rampurhat / Bolpur, Birbhum.
- 59-62) The Secretary, Bar Association, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 63-64) The Secretary, Advocate's Bar Association, Criminal Section, Suri/ Rampurhat, Birbhum.
- 65) The Secretary, D.L.S.A, Birbhum.
- 66) The Government Pleader, Birbhum, Suri.
- 67) The Public Prosecutor, Birbhum, Suri.
- 68-71) The G.R.O., Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 72) The System Assistant, e-Court Project, Suri, Birbhum.
- 73) Notice Board.

  
DISTRICT JUDGE  
BIRBHUM

23.06.17